

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-48/2017/11548 /A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Biswajit Chakraborty,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the 10th December, 2024.

Sub:- **Casual Leave.**

Ref:- Your letter No.DJN/9048 dated 26.11.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 30.11.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 29.11.2024 till the morning of 03.12.2024.** During your absence, Shri A.J.Bora, Addl. District & Sessions Judge No.1, Nagaon and in his absence, the next senior most Judicial Officer will remain in charge of your Court and Office.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2017/11549/A, dated 10.12.2024

Copy to:

1. The Project Manager, Gauhati High Court.

CA
10/12/2024
REGISTRAR (VIGILANCE)

Pruthi